

GOAT HAIR (GRADING AND MARKING) RULES, 1960

CONTENTS

1. Short title
2. Grade designations
3. Definition of quality
4. Grade designation mark
5. Method of grading
6. Method of packing
7. Method of markings
8. Special conditions of authorisation

SCHEDULE 1 :- SCHEDULE I

SCHEDULE 2 :- SCHEDULE II

SCHEDULE 3 :- SCHEDULE III

SCHEDULE 4 :- SCHEDULE IV

SCHEDULE 5 :- SCHEDULE V

GOAT HAIR (GRADING AND MARKING) RULES, 1960

In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), and in supersession of the Goat Hair Grading and Marking Rules, 1952, the Central Government hereby makes the following rules the same having been previously published as required by the said section, namely:

1. Short title :-

- (1) These rules may be called the Goat Hair (Grading and Marking) Rules, 1960.
- (2) They shall apply to hair obtained from goats in any part of India and of specified trade descriptions as set out in the Schedules to these rules.

2. Grade designations :-

The Grade designations to indicate the characteristics and quality of goat hair of specified trade description shall be those set out respectively in column 1 of Schedules I to IV to these rules.

3. Definition of quality :-

The definition of quality indicated by the Grade designations is specified in columns 2 to 4 of each of the Schedules.

4. Grade designation mark :-

The Grade designation mark shall consist of (a) a label bearing a design (consisting of an outline map of India with the word "Agmark" and the figure of rising sun with the words "Produce of India") and (b) grade designation comprising of grade and colour as shown in Schedule V to these rules. The colour of the printed lettering on the label shall be as set out in the said Schedule (viz clipped goat hair-red; mixed goat hair-green; tannery goat hair-black and pulled goat hair-blue).

5. Method of grading :-

- (1) Baling and marking of goat hair shall be done at goat hair pressing centres or ports according to the instructions issued from time to time by the Agricultural Marketing Adviser to the Government of India.
- (2) Grade designation of bales shall be declared after analysing representative samples.
- (3) A certificate of grading will be issued on a written request from the party by the Agricultural Marketing Adviser to the Government of India or any other officer authorised by him in this behalf.

6. Method of packing :-

Goat hair shall be packed and securely closed in a manner prescribed by the Agricultural Marketing Adviser to the Government of India from time to time.

7. Method of markings :-

The grade designation mark shall only be applied on full or half pressed bales or on cases containing dressed goat hair, as the case may be, in a manner approved by the Agricultural Marketing Adviser to the Government of India. In addition to the grade designation mark the following particulars shall be clearly indicated on the label:

1. Serial No.
2. Trade description.
3. Place of packing.

